NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

(IB)-598/ND/2017

IN THE MATTER OF:

Global Infonet Distribution (P) Limited

.. PETITIONER

Vs.

PG Micro Systems (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 22.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Himanshu Harbola, Advocate

Mr. Ketan Madan, Advocate

For the Respondents

ORDER

Learned Counsel for the petitioner is present and seeks some time to file an affidavit in relation to the attempts made by the petitioner to effect the service upon the Corporate Debtor at its registered office in view of Dasti process granted and seeks some time to file the same.

Taking into consideration the said representation, a week's time is granted.

Post the matter on 01.2.2018.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 22.1.2018